

HIGH COURT OF JUDICATURE AT BOMBAY

NOTICE

IN SUPERSESSION OF NOTICE DATED 19/03/2020, in respect of placing of matters on the board, it is hereby notified for the information of the Advocates and Parties appearing in person that, due to outbreak of Noval Corona Virus (COVID-19) as global pandemic advising mass congregation, the Hon'ble Chief Justice has been please to nominate the following Hon'ble Judges to hear urgent Judicial matters **on Thursday 26th March 2020 and Monday 30th March 2020 between 12.00 noon to 2.00 p.m. at the Principle Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombat at Goa, Panaji :**

**BOMBAY
(All Criminal matters)**

Sitting	Court Room
The Hon'ble Shri Justice S. S. SHINDE	40

(All Civil matters)

Sitting	Court Room
The Hon'ble Shri Justice K.K.TATED	34

**Nagpur
(All Civil matters)**

The Hon'ble Shri Justice SUNIL B. SHUKRE
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(All Criminal matters)

The Hon'ble Shri Justice ROHIT B. DEO

**AURANGABAD
(All Civil matters)**

The Hon'ble Shri Justice S.V.GANGAPURWALA

(All Criminal matters)

The Hon'ble Shri Justice T. .V. NALWADE

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**HIGH COURT OF BOMBAY AT GOA
(All Civil and Criminal matters)**

The Hon'ble Shri Justice M. S. SONAK

Dated this 23rd Day of March 2020

**Sd/-
(Shyam C. Chandak)
Prothonotary and Sr. Master,
High Court, O.S. Bombay**

**Sd/-
(V. R. Kachare)
I/c Registrar (Judicial-I)
High Court, A. S. Bombay.**